Government of Assam have got a Margin Money amounting to Rs. 346 lakhs to meet emergent relief expenditure.

introduction of operation flood programme in Orissa

2049. SHRI B. C. PATTANAYAK: Will the Minister of AGRICULTURE be pleased to state:

- (a) the names of States covered so far under the operation Flood Programme;
- (b) the names of the districts in Orissa where such programme has been introduced¹;
- (c) the amount of grant spent by Orissa in the operation flood programme during the last three years; and
- (d) the details of the share of funds of Orissa and the Centre spent on the programme during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The States which have signed the basic agreement with the Indian Dairy Corporation under Operation Flood II Programme are as under: —

- 1. Andhra Pradesh
- 2. Assam
- 3. Bihar
- 4. Gujarat
- 5. Haryana
- 6. Himachal Pradesh
- 7. Jammu & Kashmir
- 8. Karnataka
- 9. Keraia
- 10. Madhya Pradesh
- 11. Maharashtra
- 12. Nagaland
- 13. Orissa
- 14. Punjab
- 15. Rajasthan
- 16. Sikkim
- 17. Tamil Nadu

- 18. Tripura
- 19. Uttar Pradesh
- 20. West Bengal
- 21. Manipur
- (b) Th_e districts in Orissa where Operation Flood Programme has been introduced are given below:
 - 1. Dhankanal
 - 2. Cuttack
 - 3. Keonjhar
 - 4. Puri
- (c) and (d) The information is being collected and will be laid on the Table of the House.

Implementation of integrated Rural Development Programme in Orissa

2050. SHRI B. C. PATTANAYAK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the target and achievements OJ various Integrated Rural Developmen! Programmes in Orissa during the yean 1980-81, 1981-82 and 1982-83; and
- (b) the details of the various efforts proposed to take to achieve thi Sixth Five Year Plan target of implementing various Rural Developmen" Programmes in Orissa?

THE MINISTER OF STATE IN TH] MINISTRY OF RURAL DEVELOP MENT (SHRI HARINATH MISHRA) (a) A statement is attached.

(b) The progress of the implemen tation of various rural developmer programmes in Orissa is reviewe through periodical reports and discus sions with the concerned officers < Orissa Government. A Central Tea: visited Orissa in the month of Ma 1983 to study the implementation < 20-point programmes in Orissa rela' ing to the Ministry of Rural Develoj ment, viz. integrated Rural Develoj ment Programme, National Employment Programme and land R forms. The observations of the tea have been brought to the riotice of ti Government of Orissa for necessa action.

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Statement

Targets and achievements under IRDP in Orissa

							1980-81	1981-82	1982-83
Targets: Number of beneficiaries		(4)		,			188400	188400	188400
Achievements: Number of beneficiaries	:	24.	*	N.	×	æ,	100749	138367	252453

Hand Ball Court In Delhi University

2051. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of SPORTS be pleased to state:

- (a) whether it is a fact that the Delhi University authorities protested when a decision on the eve of Asiad was taken to build a Hand Ball Court there, costing about Rs. 4 Iakhs;
- (b) whether it is also a fact that now this court is being dug out at a further cost of about Rs. 50,000 by the University; and
- (c) if so, what are the facts i_n this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) No,

(b) and (c) The Hand Ball Court with Taraflex topping was located in the Cricket Ground/Stadium of the Delhi University for Asiad '82. This 3ourt is generally provided indoors, f it is to be installed and maintained «rmanently. It is, therefore, not lesirable to keep this Court in the pen, as it is likely to be affected due 0 extreme temperature and climate onditions, and as such, the Delhi Uniersity has decided to remove this ourt from its present position. The araflex topping has been removed om the base for re-use elsewhere, nly the base of this Court has been moved to restore the University rounds to it_s original position for •icket Athletics events. The ork of removing the base of this >urt involved dismantling of cement ncrete base with bitumastic layer top and the drains all around this I

Court and after allowing for the materials salvaged by the agency doing dismantling work, Rs. 3,500 have been received by the Delhi University and approximately Rs. 6,000 will be spent by the University for bringing good earth and turfing the same to restore the grounds to its original position.

to Questions

Temporary Shelter Houses for Women

2052. SHRI ASHWANI KUMAR: Will the Minister of SOCIAL WELFARE be pleased to state:

- (a) the number of temporary shelter houses set up so far for women in distress due to dowry or other family reasons, State-wise;
- (b) the number oi the places where major shelter houses have been set up; and
- (c) the number of women who were given shelter in these houses during each of the last three years, Statewise?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) 14.

I.Andhra Pradesh . 1 (Hyderabad) 2. Bihar i (Patnr.) 3. Goa, Daman & Diu 1 (Panji) K^erala 1 (Trivandrum) 5-Madhya Pr.-desh . 1 (Gwalior) 6. Manipur 1 (Imphal) 7- Maharasthra. 3 (Bombay, Malagaon(Nasik) and

Nagpur).